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SHR1 BHUPESH GUPTA: And the most deserted one in the world.

DR. (SMT.) SAROJINI MAHISHI: The question of less investment does not arise at all. Secondly, as the hon. Members themselves know, for quite some time there prevailed instability in the eastern region of the country and West Bengal contributed a lot towards that.

SHRI NIREN GHOSH: The question of 400 . . .

DR. (SMT.) SAROJINI MAHISHI: Let me complete my arswer.

SITRI NIREN GHOSFI: It is from Bombay to Delhi, It is not there.

MR. CHAIRMAN: May I ask hon. Members to let the Minister complete the answer?

DR. R. K. CHAKRABARTI: From Delhi they are flown to Bombay. How can you expect passengers when it is not permitted?

(Interruptions)

MR. CHAIRMAN: I rule it out of order.

DR. (SMT.) SAROJINI MAHISHI: The investments have not declined at all, Sit.—That is the first thing. Due to the instability prevailing in the eastern region there was some decline in the tourist population, as the hon. Members know. (Interruption). I think hon. Members will please listen. In 1971 also, due to the conditions prevailing in the eastern region there was some decline but gradually it is picking up.

It is wrong to say that there is decline in the investment because a lot of investment is made. A 5-star hotel also is coming up near Calcutta and I think that is in order to give better facilities to the tourists who go to that area.

Secondly, in order to build up the infrastructure in that area, the accommodation in Darjecting has been-increased, and in Jaldapara also the accommodation is being increased. And I would like the hon. Members to take up with the West Bengal Government, also to expedite the projects which are under construction and also to implement those which are being proposed.

SHRI KALYAN ROY She did not reply my point. Under Mr. Siddhartha Shankar Ray the entire State is peaceful. I said that Bombay is clearing 9.70 lakh passengers while Calentia is clearing only 2.15 lakhs. Why close the restaurant where the tourists go? You did, not answer that question.

DR. (SMT.) SAROJINI MAHISHI: floor of The momentum is gathered after a period Musafir,

of years. The moment the Congress Government comes in the wants momentum to be picked up immediately.

to Questions

SHRI BHUPESH GUPTA: The hon, lady Minister is becoming expert in momentum!

Trade Agreement with EEC

*5. SHRI GURMUKH SINGH MUSA-FIR:†

DR. Z. A. AHMAD:

SHRI K. C. PANDA:

SHRI J. S. TILAK:

SHRI A. G. KUEKARNE

SHRI LOKANATH MISRA:

SHRI V. B. RAJU:

SHRI CHANDRA SHEKHAR:

SHRI K. P. SINGH DEO:

SHRI KALI MUKHARJEE:

SHRI SANT KUMAR RAHA:

SHRI KRISHAN KANT:

Will the Minister of COMMERCE be pleased to state:

(a) whether any final agreement has been reached between India and European Economic Community regarding export and import trade; and

(b) if so, the salient features of this agreement and the extent to which India's export trade will be boosted as a result there-of?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHR! A. C. GEORGE): (a) and (b) A statement is laid on the Table of the House.

Statement

A copy of the text of the Commercial Cooperation Agreement signed between India and the European Communities was laid on the Table of the House on 20th December, 1973.

The salient features of the Agreement are however given below:

- (a) The Agreement aims at development of mutual trade exchanges on the basis of comparative advantage and mutual bene-
- (b) Under the Agreement both sides shall grant each other the highest degree of liberalisation in respect of exports and imports which they generally apply to third countries.

[†]The question was actually asked on the floor of the House by Shri Gurmukh Singh Musafir.

(c) The Agreement envisages cooperation between the concerned organisations of the two sides in the field of exports to i dand leconomic relations with third countries,/ especially (developing) countries;

(d) The Community has declared its intentions to bind the tariff suspensions in respect of team papper (for industrial use) cardamon and East India Kips. The susproduct tariff for the than there products as sero. In regard to ten in hulk and ten in packets the suspended trates are zero and 5% respectively.

(c) A Joint Commission would be estabto hinder the development and diversifi-cation of the mutual trade exchanges. The Joint Commission would not only deal with tariff and non-tariff barriers to trade but i woulde also ; inter-alia i examine and recommend ways and means for the progressive adaptation of mutual trade pattern and marketing structures with a view to promote mutual commercial and economic relations,

The gains to India's trade from the >Agreement cannot be quantified.

श्री **गुरुमुख सिंह मुसाफिर**ः जो स्टेटमेंट दिया गमा है इस सबाध के जबाब में उसमें कहा प्या है कि इस करार से भारत के व्यापार को होने वाले लाभों का प्रमाण नहीं आंका जा सकता। जहां तक ऐक्सफोर्ट्रस का तास्कुक है, कल ही। प्राप्ट्रपति जी के अभिभाषण में इसका जिकर भागा है। उत्हान कुछ आकरे, भी दिये हैं...सायद, 20, परसेंट उन्होंने कहा है कि पिछले दी सांभी में इनकील हुआ है ।। तो भी भोकरे नवनिमें ने में हैया किए हीने कि यह लाम इस करार से हुआ। तो में यह जानना चाहता हूं कि निम विमा बाइडमार्ने किसानिम तरीको से यह काम हमा है। यह पश्चिक मुफाद के खिलाफ त हो तो में यह पूछना चांहसा हूं 'कि' इसकी' डिटेस्स क्या Recruitment to class III and Class ?

SHRPIA. C. GEORGE PSR in the statement the point; that beg; been grade in payeragh A, is pay that the gains to India's trade from the Agreement cannot be open-tified. The Agreement was signed only on high inf December and obviously succession show the gains in a fully quantified form. Thatlie the only point that we have said instaliatus But; regatiding sincoense bits trade with EEC comparies in its steadily increasing. In 1971-72 it was Ks. Suamarana. 1972-73 it has gone up to Rs. 407 crores, and the miniparticular Agreement, with brages In 1971-72 it was Rs. 502 accrédés (and in

special reference to coir and jute we were lable (to) retlined the trail() over a period of "two scare by 60%. And measures taken abitit card morn, pepper and East India "Kiffs are also of definite advantage to our country in the matter of export to the EEC ધુ ભેમાં cles. ે

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श्री पुरमुख सिंह भुसाहिए: पुसरा सवाल मेर् यह है कि जिन जिन्न माइटम्स में फायदा हुआ है उनमें जब तक गवर्नमेंट सारे धन्धें की घपने हाथ में नहीं लेती है जो लोग एकसपोर्ट का काम करते हैं. उनको क्या गुपर्नुमेंट खास तौर से ज्यादा मदद देने की तरफ ध्यान दे रही है।

· 'SHREA. 'C.: GRORGE: There is no proposition position title lover the export trade to these communes but pover a period we are giving all facilities in that export to this Citul soutor is increased and so that our balance of payments situation will be more favourable to us.

"SHRI J. S. TILAK: India has a large adverse balaries of trade with EEC countries. For this the Deputy Director-General of joint trade promotion agency of EEC and trillia be constituted. Did Government move

COMPRIO AND CO GEORGE: OSir, 1 am not laware of this oparelcular suggestion or rereferring but along with this Agreement (66 have set up a foint Commission to work worthise details and identify eath and every product where potentiality and rate of growth is high. Over and above that we growth high. Oyer and above that we have, got a commercial development protransfer there which within three years the middless of includes the exports to West
European Countries by R8. 200 crows. At
these of in 1972 19 his I pointed out in an
eather replication responds to the tune of
WE 107 1976 163 1976 161 166 next three years
out interior is to take the Re with research. our intetion is to take 10 to Rs. 600 crores.

SHRI V. B. RAJU: Will the hon. Minister be pleased to state how is the balance of trade between the countries of the and Indialini 1978; that impripate December 1978? Here under item (e) it has been said that a Joint Commission would be established to oranimo any difficulties likely to inoder the development etc. erc./ What/has been said hore, in more in general terms. Are there any specific matters that will be placed before the proposed Commission so as to have a balance of trade favourable to India.

SHRI A. G. GEORGE: The position regarding export and import in 1972-73 . . .

"SHRI'V, B. RAJU: I want for 1973 only.

SHRI A a GEORGE: I am coming to that. The export is Rs. 407 crores and import Rs. 545 miris. So far as latest figures arc concerned I am not in a position to give now. Only after computing the entire li!4.nrcs I will be able to give it. So far as the Joint Commission is concerned, in the West European market there is a tendency to give Up labour-intensive items of production and they are going in for more and more sophisticated items. This gives India an advantage and opportunity to enter the Kuropean markets with more and more of our industrial and engineering items.

Written Answers

SHRI KALI MUKHF.RJEE: Sugar is being sold to EEC at 94 paise per kg. May I know from the Minister whether it is not better that we send this cheap sugar which is heavily subsidised to the oil producing Arab countries to get oil instead of obliging the EEC countries at this particular moment when we are suffering terribly from oil shortage?

SHRI A. C. GEORGE: We do concede that the oil producing Arab countries constitute a vital, potential and important market and this particular suggestion also is tinder consideration.

SHRI SANAT KUMAR RAHA: In reply to fb) it is stated that under the Agreement both sides shall grant each other the highest degree of liberalisation in respect of exports and imports. I want to know what sort of liberalisation we on our part have shown to those countries of the EEC. Imports will be made by India from those countries but what liberalisation have we shown to them?

SHRI A. C. GEORGE: Sir, in any agreement of this sort between countries or group of countries in the international market situation there must be a mutuality of agreement. When they are making some concessions to us naturally we also have to give some concessions and that alone will pave the way for better trade promotion between countries.

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS Punishment for misuse of import licences

*6. SHRI SAWAISINGH SISODIA:

SHRIMATI 1.AESHMI KUMAR! CHUNDAWAT:

SHRI MAHENDRA BAHADUR SINGH:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government propose to amend the law providing punishment for offences connected with misuse of import licences; and

lb) if so, the steps taken in this regard?

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA): (a) and (b) There is a proposal that in addition to the existnig penal provisions in the Imports It Exports (Control) Act and the Orders issued thereunder, the Import Control authorities may be vested with powers for adjudication where misuse of import licence has been proved. The proposal is consideration.

Complaints Regarding Unsatisfactory working of the Central Bank of Irdia

*7. SHRI KRISHAN KANT: SHRI GURMUKH SINGH MUSA-Fir: SHRI KAII MUKHERJEE: SHRI CHANDRA SHEKHAR: DR. Z. A. AHMAD: SHRI A. G. KULKARNI: SHRI V. B. RAJU:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is fact that Government have recently received complaints regarding unsatisfactory working of the Central Bank of India;
- (b) whether a study was made by a team of Consultants to streamline procedures in the Branches and the Head Office of the Bank; and
- (c) if so, what action has been taken to improve the working of the Bank?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) Yes, Sir.

(b) and (c) The Board of Directors of Central Bank of India has appointed a Committee to review all aspects of the working of the bank. The Committee has not yet completed its study.

Recruitment to class III and Class IV posts in International Terminal and ssociated Offices of Calcutta Airport

- •8. SHRI SARDAR AMJAD All: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether it is a fact that recruitment lo Class III asd Class IV categories of posts in the Calcutta International Airport and associated offices, is being made through the International Abports of Authority, Delhi and
 - (b) if so, what are the details in this regard?